

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1190  
ANSWERED ON:29.07.2003  
ALLOTMENT OF INSTITUTIONAL PLOTS BY DDA  
KANTI SINGH;RAGHUVANSH PRASAD SINGH;RAM PRASAD SINGH

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) the details of institutional land allotted by the Delhi Development Authority during the last three years;
- (b) whether it is a fact that a committee was formed to look into these allotments; and
- (c) if so, the details of the recommendations made by the committee and the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI PON RADHAKR )

(a): The DDA has reported that the institutional land is allotted to various cultural and social organizations as per the provisions of Rule 5 & 20 of DDA (Disposal of Developed Nazul Land) Rules, 1981. DDA has allotted land to 730 institutions during the period from January, 2002 to May, 2003.

(b)&(c): The Delhi Development Authority has reported that no such committee was formed to look into these allotments.